

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1369
ANSWERED ON:03.03.2011
CONSERVATION OF WATER BODIES
Naranbhai Shri Kachhadia

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of ponds and pools in the country, and the details thereof;
- (b) whether the Government is aware of loss caused to traditional inland water bodies like ponds and pools due to lack of maintenance in the country;
- (c) if so, the steps being taken by the Government to restore these water bodies; and
- (d) whether the Government is likely to formulate national policy for restoration of inland water bodies and the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The State-wise details of public owned water bodies identified in course of Minor Irrigation Census (2005) with the help of the state governments have been given in the Annexure.
- (b)to (d) The maintenance of Water Bodies under these schemes lie primarily with the State Government. Government of India approved a pilot scheme for Repair, Renovation and Restoration (RRR) of 1098 water bodies in 26 districts of 15 States with an outlay of Rs. 300.00 crore to be shared by Centre and the State in the ratio of 3:1 during X Plan period. Repair, Renovation work has been completed in 1085 water bodies and works have been dropped in 13 water bodies due to administrative reasons under the pilot scheme. The Government of India also approved two State sector schemes for Repair, Renovation and Restoration of water bodies, (i) one with external assistance with an outlay of Rs. 1500 crore and (ii) another with domestic support with an outlay of Rs. 1250 crore for implementation during XI Plan period. The Modernisation and rehabilitation of existing systems including tanks is already a part of National Water Policy, 2002.